

**Annexure - 1**  
**Name of the corporate debtor: Green Gardens Private Limited; Date of commencement of liquidation: 13th July 2023; List of stakeholders as on: 27th September 2023**  
**List of Secured Financial Creditors**

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim		Amount of any mutual dues, that may be set off	Amount of claim rejected
1	Tamilnad Mercantile Bank Limited	27-08-2018	7,89,00,000	3,07,87,980	CIRP Claim - Form CA	1,00,91,768	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 753.117 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.44%	-	-	4,81,12,020	-
2	Makundan Vijayan	12-09-2023	60,00,000	3,68,967	Liquidation Claim - Form D	16,75,402	No	Registered Holder of UDS of 125.03 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.01%	-	-	-	56,31,033
3	F. Shiloh Vijaykumar	18-09-2023	1,16,00,000	91,762	Liquidation Claim - Form D	11,09,520	No	Registered Holder of UDS of 82.80 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.00%	-	-	-	1,15,08,238
4	T.K.Swaminathan	17-10-2018	4,00,00,000	2,94,660	CIRP Claim - Form CA	13,02,346	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 97.19 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.00%	-	-	3,97,05,340	-
5	V. PL. Meenakshi Sundaram	21-08-2018	13,74,13,025	1,68,447	CIRP Claim - Form CA	36,75,888	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 274.32 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.00%	-	-	13,72,44,578	-
6	Unnamalai Vellayan W/o. Late V.PL. Vellayan	21-08-2018	13,66,91,697	1,32,761	CIRP Claim - Form CA	36,56,592	Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 272.88 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.00%	-	-	13,65,58,936	-
7	Mr. A.D.Venkatasubramanyan	17-09-2023	23,63,623	15,47,798	Liquidation Claim - Form D	22,92,807	Yes	Registered Holder of UDS of 171.105 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.02%	-	-	-	-
8	Delha Industrial Machines	26-09-2023	29,56,305	19,35,911	Liquidation Claim - Form D	13,02,480	Yes	Registered Holder of UDS of 97.2 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no. 1 of Mylapore Division	-	0.03%	-	-	-	-